

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CRL.) NO(s). 33 OF 2004

MAHARAJ KRISHAN BHAN

Petitioner(s)

VERSUS

KOTAK MAHINDRA FINANCE LTD.

Respondent(s)

(With appln(s) for stay and for final disposal)

Date: 11/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s) Mr. Sibor Sankar Mishra,Adv.(NP)

For Respondent(s) Ms. Jaspreet Gogia,Adv.(NP)

UPON hearing counsel the Court made the following

O R D E R

No one appears.

Put up the matter after four weeks.

(G.V.Ramana)

Court Master

(Vijay Dhawan)

Court Master